

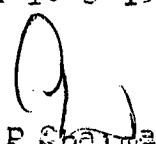
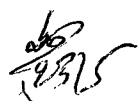
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP/No.....242/1996.....1996

(3)

Abdul Waris

Versus Union of India and others

Date of Order	Orders
19-4-1996	Shri C.B.Sharma, counsel for the applicant The learned counsel for the applicant seeks some further time to argue the case. May be listed for admission on 10-5-1996.  (Ratan Prakash) Judicial Member  (O.P.Sharma) Administrative Member
10-5-96 Application for taking certain documents on record filed on 21/5/96 	Mr. C.B.Sharma, counsel for the applicant Heard. The learned counsel for the applicant seeks time to file certain documents in support of the application. He may do so within one week. List the case for admission on 3-6-1996.  (Ratan Prakash) (MCJ)
3-6-96 Copy issued to app. Vide - 1388 dt - 10/6/96	Mr. C.B. Sharma, counsel for the application Heard the learned counsel for the applicant. He desires to withdraw the OA. Permission to withdraw the OA is granted. The OA is dismissed as withdrawn.  (Ratan Prakash) Judl. Member  (O. P. Sharma) Administrative Member